

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 22nd January, 2019

It is for information of all the Officers and staff of the Gauhati High Court, Guwahati that the 70th Republic Day will be celebrated on 26th January, 2019 (Saturday), in the Gauhati High Court, Old Block at Guwahati. Hon'ble the Chief Justice, will hoist the National Flag at 8:00 a.m. The Hon'ble Judges, accompanied by their Lordships' spouse, distinguished guests and members of the Bar will grace the occasion by their kind presence. Light refreshment will be served before the closure of the programme.

All the Officers & Staff of the Gauhati High Court, Guwahati are hereby requested to be present in the High Court premises at 7:30 a.m. on the Republic Day to take part in the celebration.

By Order,

Sd/- Robin Phukan
REGISTRAR GENERAL

Memo No. HC. III – 39/2018/R66-RBZ /G dated Guwahati, the 22nd January, 2019.

Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
5. The Director, Law Research Institute, Gauhati High Court, Guwahati. *He is requested to circulate the order amongst the Staff members of LRI.*
6. The Asstt. Registrar (Establishment), Gauhati High Court, Guwahati. *He is requested to circulate this Order amongst the Stenographers.*
7. The Asstt. Registrar _____, Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is to upload this notice in the official website of the Gauhati High Court.
11. The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
12. The Administrative Officer (J) _____, Gauhati High Court, Guwahati.
13. The Court Officer No. 1/2, Gauhati High Court, Guwahati.
14. The Court Master, Court No. ____, Gauhati High Court, Guwahati.
15. The Court Manager, Gauhati High Court, Guwahati.
16. The Chief Security Officer, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

22-01-19

Robin Phukan
2019

NOTICE

Dated Guwahati the 21st January, 2019

It is for information of all the Officers and Staff of the Principal Seat of Gauhati High Court, Guwahati that on the occasion of Republic Day celebration, Hon'ble the Chief Justice, Gauhati High Court, will hoist the National Flag at 7:30 am on 26th January, 2019 at the official residential premises of His Lordship.

Therefore, all the Officers and Staff of the Gauhati High Court, Guwahati are hereby cordially invited to attend the programme at the official residential premises of Hon'ble the Chief Justice at 7:15 am on 26th January, 2019.



Registrar

-cum-

Principal Secretary to HCJ

21.1.2019